

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT Sittings: BILASPUR

Civil Contempt Petition No.203/00037/2018
(in O.A. 203/9/2016)

Bilaspur, this Thursday, the 04th day of April, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Smt. Sunita Soni,
W/o Late Santosh Kumar Soni
Aged about 53 years
Housewife
R/o Qtr. No.7-B Street 23
Sector 7 Bhilai District
Durg (C.G.) 490006

-Applicant

**(By Advocate-Shri B.P. Rao proxy counsel
for Shri Vivek Sharma)**

V e r s u s

1. M. Ravi Chief Executive Officer
Bhilai Steel Plant Bhilai District Durg (C.G.) 490001

2. Sanjay Dwivedi Assistant General Manager (Personnel)
Medical & T.A. Deptt.) Bhilai Steel Plant
District Durg (C.G.) 490001 - **Respondents**

**(By Advocate-Shri Ankit Borkar proxy counsel
for Shri Ashish Surana)**

ORDER (Oral)

By Navin Tandon, AM:-

This Contempt Petition has been filed by the petitioner for non compliance of order dated 10.04.2018 passed by this Tribunal in O.A. No.203/00009/2016 (Annexure C/1).

2. Reply on behalf of the respondents has been filed wherein it has been stated that they have approached Hon'ble High Court of Chhattisgarh by filing WPS No.4811 of 2018 whereby the petition has been dismissed vide order dated 27.07.2018 (Annexure R/1).

3. During the course of argument on date, learned proxy counsel for the respondents submits that the respondents have approached Hon'ble Supreme Court by filing SLP (Civil) Diary No(s).45571/2018 in which notices have been issued and impugned judgment of Hon'ble High Court has been stayed.

4. We have considered the matter and find that since the respondents are already availing the legal remedy available to them before the Hon'ble Apex Court, this Contempt Petition is not maintainable at this stage.

5. Accordingly, Contempt Petition is dismissed. Notices are discharged.

(Ramesh Singh Thakur)
Judicial Member
kc

(Navin Tandon)
Administrative Member